

NOTICE

Please take notice that Cr.M.P./995/2022 shall be taken up by Hon'ble Mr. Justice Rongon Mukhopadhyay today i.e. on 11.04.2022 at 04:00 PM. in Court No. 04.

Dated the 11th April, 2022
Jharkhand High Court, Ranchi

By order

Sd/-
Joint Registrar
(List & Computer)

NOTIFIED CASES CAUSELIST For Monday The 11th April 2022

COURT NO. 4

SINGLE BENCH (BENCH ID-24726)

AT 4:00 PM

HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY

Orders(with defect)

1	Cr.M.P./995/2022 At 4.00 p.m.	VISHWAJEET BANERJEE ALIAS BISHWAJEET BANERJEE VS THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	NAVIN KR SINGH	NAWIN KR SINGH
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